

graphers and to what extent Government's orders mentioned in Part (a) above provide for improvement in the higher grades by indicating the number of posts in the various grades;

(c) whether there has been uniformity in the increase in the number of posts in higher grades on all Zonal Railways as a result of the implementation of the above mentioned orders; and

(d) if not, the reasons therefor?

The Minister of Railways (Shri C. M. Peonacha): (a) to (d). The information is being collected from the Railways and will be laid on the Table of the Sabha in due course.

State-owned Industries in Mysore

809. Shri K. Lakkappa: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it has come to the notice of Government that Mysore Government are negotiating with Birlas to sell away some of the State-owned Industries; and

(b) if so, whether it is not in violation of the accepted policy of the Central Government?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No, Sir.

(b) Does not arise.

Railway Line between Cuttack and Paradeep

810. Shri Surendra Nath Dwivedy: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 590 on the 4th November, 1966 and state:

(a) whether the plans have been finalised for a railway line between Cuttack and Paradeep or joining Paradeep with the Daiteri mines; and

(b) if so, which of the two lines are being undertaken and when the construction work is likely to start?

The Minister of Railways (Shri C. M. Peonacha): (a) Not yet. Preliminary Engineering and Traffic surveys for the Cuttack-Paradeep rail link are in progress.

(b) Does not arise.

Electric and Diesel Locomotives on Eastern and S. E. Railways

811. Shri A. K. Gopalan:
Shri Jyotirmoy Basu:

Will the Minister of Railways be pleased to state:

(a) the number of electric and diesel locomotives in use during 1966 on the Eastern and South-Eastern Railways;

(b) whether the quantity of coal consumption has gone down on these Railways since the introduction of electrification and dieselization; and

(c) if so, the extent of reduction in coal consumption during the last five years?

The Minister of Railways (Shri C. M. Peonacha): (a) and (c). A statement showing the information is laid on the Table of the House. [Placed in the Library. See No. LT-316|17].

(b) Yes.

Monopolies Enquiry Commission

812. Shri S. Supakar: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of recommendations of the Monopolies Enquiry Commission that have been implemented so far; and

(b) when the legislation suggested by the Commission is likely to be introduced?